

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**O R D E R**

Dated Guwahati, the 5<sup>th</sup> December, 2017

**No.HC.V-9/2013/990 / Estt.##** In the interest of office administration and in supersession of all previous order(s), Sri S. Surja Baran Singha, newly promoted Registrar (Establishment) is directed to perform the duties of Registrar (Establishment) with immediate effect, as per the Duty Chart issued vide this Registry's Order No. HC.V-9/2013/452/Estt. dtd. 21.6.2016.

**No. HC.V-9/2013/990 A/ Estt.##** In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are posted as follows, with immediate effect and until further order(s).

Sl. No.	Name of the Officer	Posted as and detailment of duty
1.	Sri Binod Ch. Sarma, newly promoted Joint Registrar	Joint Registrar (Protocol) vice Sri S.Surja Baran Singha promoted as Registrar (Estt.)
2.	Sri Madhu Nath Sarma, newly promoted Deputy Registrar	Deputy Registrar (Judicial-I) vice Sri Binod Ch. Sarma promoted as Joint Registrar. He is also nominated as the In-charge of Court Masters.
3.	Smt. Kalyani Pathak, newly promoted Assistant Registrar	Assistant Registrar (Filing) vice Sri Madhu Nath Sarma promoted as Deputy Registrar. She is also entrusted with the power of Stamp Reporter and Commissioner of Oath.
4.	Sri Safiqur Rahman, newly promoted Administrative Officer (Judicial)	Administrative Officer (Judicial) [Civil Appeal (FA) Section] vice Smt. Kalyani Pathak promoted as Assistant Registrar.

All the aforesaid Officers are directed to perform their duties as per the Duty Chart issued vide this Registry's Order No. HC.V-9/2013/452/Estt. dtd. 21.6.2016. They are further directed to take over their charges immediately.

By order,

sd/-


**REGISTRAR GENERAL**

**Memo No. HC.V-9/2013/990 B /Estt. Dtd. 5.12.2017**

**Copy for information and necessary action to :-**

1. The Registrar (Vig.)/ (Judl./Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Sri S.Surja Baran Singha, Registrar (Estt.), Gauhati High Court, Guwahati.
4. The Joint Registrar, ....., Gauhati High Court, Guwahati.
5. Sri Binod Ch. Sarma, Joint Registrar, Gauhati High Court, Guwahati.
6. The Dy. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Sri Madhu Nath Sarma, Deputy Registrar, Gauhati High Court, Guwahati.

8. The Assistant Registrar, ....., Gauhati High Court, Guwahati.
9. Smt. Kalyani Pathak, Assistant Registrar, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
13. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice ....., Gauhati High Court, Guwahati.
14. The AOJ (.....), Gauhati High Court, Guwahati.
15. Sri Safiqur Rahman, AOJ, Gauhati High Court, Guwahati.
16. CA to the Registrar General/Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
17. Order File/Personal File.

  
05-12-17  
**REGISTRAR GENERAL**  
18/12/17